

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY --- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.151 of 2017 in CP/68/ 241/HDB/2017
NAME OF THE COMPANY	Ashwini Suman Kumar -Ascendia Technology Solutions (India) Private Limited
NAME OF THE PETITIONER(S)	Ascendia Technology .LLC
NAME OF THE RESPONDENT(S)	Ashwini Suman Kumar- Ascendia Technology Solutions(India) Private Limited
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAFAEULLA SHARIFF	PCS	C S Shariff 2011 @ gmail.com 7255700209	Rafeeulla Shariff

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GAURAV KWATRA	ADVOCATE	9885058221	

Enclosed Order Sheet

Heard Shri Rafeeulla Shariff, Learned PCS for the Petitioner and Shri Garurav Kwatra, Learned Counsel for the Respondent

CP withdrawn by separate orders.

Member (T)

Bm

Member (J)